

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
STARRED QUESTION NO. 29
ANSWERED ON 05/12/2023

TRANSITION TO CLEAN ENERGY BY 2030

*29. SHRI DIGVIJAYA SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the status of the initiatives being taken for the development of clean energy in the country;
- (b) whether Government has any concrete strategy to achieve the 2030 target of producing more than fifty percent of the country's power needs using renewable sources; and
- (c) if so, the steps taken to achieve the clean energy target by 2030?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION No. 29 for
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(a) to (c)

India had pledged in its NDCs in COP-21 in Paris that by 2030, it will have 40 percent of its installed power generation capacity from non fossil fuel sources. It achieved this target in 2021- nine years in advance.

Today India's installed power generation capacity from non-fossil source is 186.46 GW – which is 43.82 percent of its total installed capacity. In addition, it has 114.08 GW under implementation. As a result of achieving our target before time in COP-28 in Glasgow, we have pledged that by 2030 we shall have 50 percent of our installed capacity coming from non fossil sources. We are confident of achieving this target before time.

The Government has taken several measures to promote renewable energy in the country, including, inter-alia, the following:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Specifying the minimum share of consumption of non-fossil resources by designated consumers, including Distribution Companies, up to 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- Notification of prescribed trajectory for RE power bids of 50 GW/ annum to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28.